

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR

Date of order : 23.03.99

O.A. No. 301/98

Shri J.B. Gupta, C/o. CWE (Air Force), Jodhpur - 334/2, Type IV
Quarter, Air Force Station, Jodhpur.

... Applicant.

v e r s u s

1. Union of India through the Secretary, Ministry of Defence,
South Block, Raksha Bhawan, Central Secretariat, New Delhi.
2. Commander Works Engineers (Air Force), Jodhpur - 342 011.
3. Air Officer Commanding, Air Force Station, Jodhpur - 342 011.

... Respondents.

Applicant present in person with his counsel, Shri S.M. Sharma.
Mr. Vinit Mathur, Counsel for the respondents.

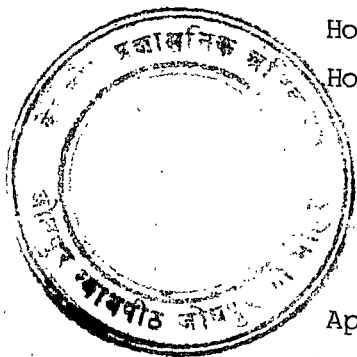
CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

ORDER

(Per Hon'ble Mr. Gopal Krishna)

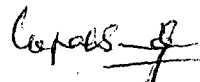


Applicant, Shri J.B. Gupta, has filed this application under
Section 19 of the Administrative Tribunals Act, 1985, mainly
praying for quashing the allotment order at Annexure A/1 dated
17.11.98 in favour of Maj. Chandra Bhan.

We have heard the learned counsel for the parties.

3. The applicant and his counsel do not want to press this
application since the quarter in question is being allotted to him
as stated by the applicant himself.

4. The O.A. is, therefore, dismissed with no order as to costs.


(Gopal Singh)
Adm. Member


(Gopal Krishna)
Vice Chairman